

ITEM NO.17

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1169/2024

HUMA HUSSAIN & ORS.

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

IA No. 141167/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 141169/2019 - EXEMPTION FROM FILING O.T.)

WITH

CrI.A. No. 1170/2024 (II)

)

Date : 29-07-2024 These matters were called on for hearing today.

For Appellant(s)

Mr. Samir Ali Khan, AOR
Mr. Pranjal Sharma, Adv.
Mr. Kashif Irshad Khan, Adv.

Mr. Abhishek Chaudhary, AOR

For Respondent(s)

Mr. Rohit K. Singh, AOR
Mr. Pritam Bishwas, Adv.
Mr. Uday Nath Tiwari, Adv.
Ms. Pratibha Malviya, Adv.
Mr. Pratibha Malviya, Adv.

Mr. Prashant Shukla, Adv.
Mr. Abhishek Tiwari, Adv.
Ms. Shalini Shukla, Adv.
Ms. Karina Hasija, Adv.
Mr. Satyajeet Kumar, AOR

contd...

UPON hearing the counsel the Court made the following
O R D E R

Both matters

Service is complete on all the three respondents.

Original records have not been received. Reminder be
issued.

List again on 13.09.2024.

SUJATA SINGH
Registrar

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